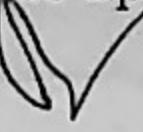


OA No.1645/05

31.10.2011

**Hon'ble Mr. Justice S.C. Sharma, J.M.
Hon'ble Mr. D.C. Lakha, A.M.**

Even at the time of revising of the list, none is responding for the applicant. However, Shri P. Mathur, Advocate for the respondents is present. He stated that this OA is not maintainable because the applicant is a member of Armed Forces. He belongs to R.P.F. and the cases relating to R.P.F. are not to be entertained by this Tribunal. Moreover, none is present for the applicant. The OA is liable to be dismissed. The OA is dismissed in default of the applicant.


A.M.


J.M.

RKM/